

Most Urgent/Out at once

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI

No. _____ Genl./HCS/2024

Dated, Delhi the _____

40291-40411

28 OCT 2024

Sub : Circulation of Judgment dated 09.09.2024 passed by Hon'ble Supreme Court of India in Crl. Appeal No. 2501 of 2024 [arising out of SLP(Crl.) No. 6942 of 2024], titled "Dhanraj Aswani Vs. Amar S. Mulchandani & Anr."

A copy of the letter bearing no. 5932-5944/DHC/Gaz./G-2/SC-Judgment/2024 dated 23.10.2024 bearing this office diary no. 2394 dated 26.10.2024 received in ref. to the letter no. 5878-5890/DHC/Gaz./G-2/SC-Judgment/2024 dated 15.10.2024, whereby, it is informed that the date of Judgment in the said letter be read as "09.09.2024" instead of 15.09.2024 (which is already circulated vide No. 57466-586/Genl.(C)/HCS/THC/2024 dated 21.10.2024) is being circulated for information and necessary compliance to :-

1. All the Ld. Judicial Officers posted in Central District, Tis Hazari Courts, Delhi.
2. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
3. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.
5. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi for information as requested vide letter no.DJA/Dir.(Acad)/2019/4306 dated 06.08.2019.
6. Dealing Assistant, R&I Branch for uploading the same on LAYERS.
7. Dealing Assistant for uploading the same on Centralized Website through LAYERS.


(Ravinder Bedi)

Officer-in Charge, Genl. Branch, (C)
District Judge, (Comm. Court)
Tis Hazari Courts, Delhi.

Encls. As above

528/24
22/10/24

IN THE HIGH COURT OF DELHI AT NEW DELHI

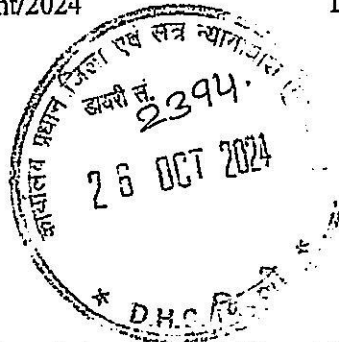
5932-5944

No. /DHC/Gaz/G-2/SC-Judgment/2024

Dated: 23rd 10, 2024

From :

The Registrar General,
High Court of Delhi,
New Delhi.



To

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.
2. The Principal District & Sessions Judge (New Delhi), Patiala House Courts Complex, New Delhi.
3. The Principal District & Sessions Judge (South-West), Dwarka Courts Complex, New Delhi.
4. The Principal District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
5. The Principal District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.
6. The Principal District & Sessions Judge (South), Saket Courts Complex, New Delhi.
7. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts Complex, Delhi.
8. The Principal District & Sessions Judge (North-West), Rohini Courts Complex, Delhi.
9. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
10. The Principal District & Sessions Judge (South-East), Saket Courts complex, Delhi.
11. The Principal District & Sessions Judge (North-East), Karkardooma Courts Complex, Delhi.
12. The Principal District & Sessions Judge (North), Rohini Courts Complex, Delhi.
13. The Principal Judge(HQ), Family Courts, Dwarka, New Delhi.

182
2348

Sub : Judgment dated 09.09.2024 passed by Hon'ble Supreme Court of India in Criminal Appeal No. 2501 of 2024 [arising out of SLP(Crl.) No. 6942 of 2024] titled "Dhanraj Aswani vs. Amar S. Mulchandani & Anr."

Sir/Madam,

I am directed to refer to this Court's letter no. 5878-5890/DHC//Gaz/G-2/SC-Judgment/2024, dated 15.10.2024(copy enclosed), on the above subject, and to say that the date of Judgment in the said letter be read as "09.09.2024" instead of 15.09.2024. A copy of Judgment dated 09.09.2024 passed by Hon'ble Supreme Court of India in Criminal Appeal No. 2501 of 2024 [arising out of SLP(Crl.) No. 6942 of 2024] titled "Dhanraj Aswani vs. Amar S. Mulchandani & Anr." is attached herewith for ready reference.

I am further directed to request you to circulate the same amongst all the Judicial Officers working under your respective control for information and necessary compliance.

OIC (Genl. Bx)

Yours faithfully,

(Surender Pal)

Joint Registrar (Gazette-IB)
For Registrar General.

P. D f SJ (Hqs)
25/10/24